

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05-02-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1359/2019 IN  
PETITION NUMBER : TCP/385/2017  
NAME OF THE PETITIONER(S) : J JEPPIAR & 1 ORS  
NAME OF THE RESPONDENT(S) : JASPER SHALIN & 1 ORS  
UNDER SECTION : SEC 74 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	P. Desusmores Nemi.	Counsel for <del>Respondent</del> Respondent	
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**ORDER**

Learned Counsel for the Applicant is present. In compliance with the directions passed by this Tribunal to take a private notice to the Respondents, it is represented by the Learned Counsel for the Applicant that notice was duly taken to the said Respondents and affidavit of service has also been filed in the Registry of this Tribunal on 03.01.2020 by enclosing the proof of acknowledgment. However, none is present for the Respondents. In the circumstances, a last and final opportunity is given to the Respondents to make their appearance to respond to this Application failing which this Tribunal will be constrained to proceed with this Application on merits on the next date of hearing. A copy of this order be duly communicated to the Respondents by the Registry of this Tribunal by way of sending the notices to the addresses as given in the cause title of this Application. Post this matter on 03.03.2020.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)